

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 19/RP/2018
In Petition No.62/MP/2017**

Subject : Petition for review of the order dated 26.3.2018 in Petition No.62/MP/2017.

Date of hearing : 6.11.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : Power Grid NM Transmission Ltd. (PNMTL)

Respondents : Tamil Nadu Power Co. Limited and Others

Parties present : Shri M.G Ramachandran, Senior Advocate, PGNMTL
Shri Aryaman Saxena, Advocate, PNMTL
Shri Siddhant Buxy, Advocate, PNMTL
Shri Karan Arora, Advocate, PNMTL
Shri V.C. Sekhar, PNMTL
Ms. Manju Gupta, PNMTL
Shri S. Vallinayagam, Advocate, TANGEDCO

Record of Proceedings

Learned senior counsel for the Review Petitioner and the learned counsel for the Respondent, TANGEDCO advanced their extensive arguments in support of their contentions and reiterated the submissions made in their respective pleadings.

2. The Commission reserved the order in the Review Petition.

By order of the Commission

**Sd/-
(T. D Pant)
Dy. Chief (Law)**